

HIGH COURT OF JHARKHAND, RANCHI

Advertisement No. 01 /Accts. /2021

Based on the preliminary scrutiny of application forms & documents submitted by the applicants under Advt. No. 01/Accts./2021 for engagement as Law Researchers/ Research Associates on contractual basis in this Court, the following applicants have also been found eligible for being called for the interview on the dates mentioned against their names at Judicial Academy Jharkhand, Ranchi.

LIST OF SHORTLISTED APPLICANTS

Roll No.	Name	Father's Name	Date of Birth	Date of Interview
213	Shweta Kumari	Naresh Prasad Mandal	29.10.1995	03.06.2022
214	Ankita Horo	Late Amal	06.09.1996	03.06.2022
215	Aulia Begum	Md. Irfan	17.02.1996	03.06.2022

Note:

- 1. The reporting time for all the aforementioned candidates shall be 08:30 A.M. on the respective dates of their interview as mentioned above.**
- 2. Candidates have to bring four (04) copies of the completely filled up application form in the prescribed Format at Annexure – I (given below) with affixed recent passport size photographs thereon and four sets of photocopies of the following documents along with their originals for verification at the time of Interview failing which the candidate shall not be permitted to appear in the interview:-**

- i. Matriculation Pass Certificate in proof of date of Birth.**
- ii. Matriculation Marksheet.**
- iii. Intermediate Marksheet.**
- iv. Marksheet (of all the semesters/ years) of Law Graduation upto the final semester/5th year of a 5 year Law course or upto the final semester/3rd year of a 3 year Law course and Post Graduation (if applicable).**
- v. Provisional/Original degree Certificate of Law Graduation and Post Graduation (if applicable).**
- vi. Recommendation by a designated Senior Advocate or in case applicant is other than Lawyer, by the Head of the last Law School/ College/ University attended by him/her.**
- vii. Computer certificate, if any.**

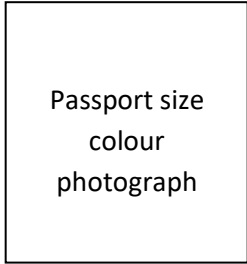
- 3. Aforementioned candidates are being intimated separately on the Email address provided by them in their application forms, along with directions of the Court, if any, which are to be complied with strictly; failing which, the candidate shall not be permitted to appear in the interview.**

Sd/-
Registrar General
High Court of Jharkhand, Ranchi

Dated : 16.05.2022

FORMAT
APPLICATION FORM
ADVERTISEMENT NO. 01/ACCTS./ 2021

APPLICATION FOR THE POST OF LAW RESEARCHER / RESEARCH ASSOCIATE



1. Name of the applicant (in capital letters):
2. Father's/Husband's name:

3. Address for communication with Pin Code:

4. Permanent Address with Pin Code :

5. Date of Birth : Date.....Month.....Year.....

6. Age (on the date of Advt.) :
 Year.....Month.....Date.....

7. Place of Birth : _____

8. Nationality : _____

9. (a) Mobile No. : _____

- (b) Email ID : _____

10. Educational & Professional Qualifications:

Examination Passed	Name of Board/ Universit	Name of Institution / College	Year of passing	% of marks obtained					
Matric									
Inter									
Law Graduation				Per Semester (if 3 year Degree Course)					
				Per Semester (if 5 year Degree Course)					
Post Graduation				Per Semester					

11. Special qualification, if any: _____

12. Work Experience (if applicable) : _____

13. Sex (please specify):
14. Whether presently studying in the 5th year of a 5 year Law course or Final year of a 3 year Law course (Yes/No): _____
15. Documents uploaded (please tick the name of the document)
- i. Matriculation Certificate in proof of date of Birth.
 - ii. Marksheet (of all the semesters/ years) of Law Graduation and Post Graduation (if applicable).
 - iii. Provisional/Original degree Certificate of Law Graduation and Post Graduation (if applicable).
 - iv. Recommendation by a designated Senior Advocate or in case applicant is other than Lawyer, by the Head of the last Law School/ College/ University attended by him/her.
 - v. Computer certificate, if any

DECLARATION

It is hereby declared that the information furnished by me herein above is true to my personal knowledge and belief. It is also declared that neither Criminal case is pending against me nor I have ever been punished by any Court of law, nor am I involved in or related with any Criminal case for any offence involving moral turpitude. I know that if anything stated herein above turns out to be false, the High Court of Jharkhand may cancel my candidature at any stage of selection process and may debar me from appearing in the Interview at its sole discretion. I further declare that if I am engaged as Law Researcher/ Research Associate, on any false or incorrect information, my engagement shall be terminated/ cancelled and I shall be liable for prosecution under the Law.

Date: _____

Place: _____

Signature of Candidate